

42

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No            | Purpose     | Section          | Name of Petitioner                | Petitioner Advocate | Name of Respondent        | Respondent Advocate              |
|---------------------|-------------|------------------|-----------------------------------|---------------------|---------------------------|----------------------------------|
| CP 206/15, TP 27/17 | For hearing | 433( e) / 433(f) | The Pride Enterprises, Coimbatore | Agraa Legal         | Falcon Tyres Ltd., Mysuru | Monica Patil of JSM Law Partners |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 Akash R Bantian

For Petitioner



**ORDER**

No representation for both sides. Edelvis Reconstruction Company had already filed one petition against Falcon Tyres Limited which is posted for Orders. Therefore the other cases filed including this case against Falcon Tyres Limited to be called on 30.05.2018.

  
MEMBER(T)

  
MEMBER(J)